

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 20/(MAH)/2012
CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 27.02.2017

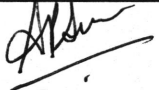

NAME OF THE PARTIES:

Mr. Babulal K. Jain

V/s.

M/s. Neon Laboratories Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Anupam Surve i/b Crawford Bagay & Co.	Advocate For Resp 1 to 4	
2	Dharmika Patel i/b M/s. Purnanand & Co.	Advocate For Petitioners	 27/02/2017

ORDER

T.C.P. No. 20/397-398/CLB/MB/2012

At request of the parties on the footing that settlement is in progress, list this
matter for reporting settlement on 11.04.2017.

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial).